

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
7	14.3.95	<p>Petitioners are permitted to jointly file their application. Thus the apply Misc. application 692/94 is disposed of accordingly.</p> <p style="text-align: right;">8/14/95 MEMBER (ADMINISTRATIVE)</p> <p>Two weeks' time granted to file counter at request.</p> <p style="text-align: right;">9/14/95 MEMBER (ADMINISTRATIVE)</p>	<p>For Admistrative Information OA 681/94 at flat for whom application.</p> <p>h 28/3/95</p> <p>Bom</p>
8	14.3.95		
8	28.3.95	<p>Adjourned to first week of April, 95. at request.</p> <p style="text-align: right;">h VICE-CHAIRMAN</p>	<p>08. No. 2 dt. 29.11.94</p>
9	3.4.95	<p>Giving liberty to the petitioners to approach this Tribunal whenever any event that affects their service condition occurs on the deployment or transfer, as the case may be, of the personnel from the Mechanical Department, the petition is disposed of without admitting.</p> <p style="text-align: right;">9/14/95 VICE-CHAIRMAN</p> <p style="text-align: right;">MEMBER (ADMINISTRATIVE)</p>	<p>Notice may be sent to opp. parties by Regd. post with A.D. [unclear]</p> <p>Rah 30/4/95 30/11.94 S.O.</p> <p>Mr. D.N. Mishra has appeared for R-3.</p> <p>R-1 & R-2 have no appearance for admission</p> <p>Fatra 30/12</p> <p>B encl.</p>